

ITEM NO.3

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 10185/2024

(Arising out of impugned final judgment and order dated 20-03-2024 in WP No. 13227/2018 passed by the High Court Of Judicature At Bombay)

DYNESHWAR JAGANNATH GHADGE & ORS.

PETITIONER(S)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

RESPONDENT(S)

([ONLY IA No. 156117/2024 IN SLP(C) NOS. 11558-60/2024 IS LISTED])

WITH

SLP(C) No. 11558-11560/2024 (IX)

(IA No. 156117/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 12-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Dr. S.Muralidhar, Sr. Adv.

Mr. Somiran Sharma, AOR

Mr. M.A.Karthik, Adv.

Mr. Maitreya Subramaniam, Adv.

Ms. Pallak Bhagat, Adv.

Mr. Dhruvajit Saikia, Adv.

Mr. Suryanusen Gupta, Adv.

Mr. Anand Dilip Landge, AOR

Mr. Mangesh Deshmukh, Adv.

Mrs. Sangeeta S Pahune Patil, Adv.

Mr. Dinesh H Godara, Adv.

Mr. Avineesh Jha, Adv.

Mr. Viraj Pawar, Adv.

For Respondent(s) Mr. Shantanu Phanse, Adv.

Mr. Sushant Valimbe, Adv.

Mr. Prastut Mahesh Dalvi, AOR

Ms. Vidhi Pankaj Thaker, Adv.

Mr. Siddharth Dharmadhikari, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Sudhanshu S. Choudhari, Sr. Adv.
Mr. Shakul R. Ghatole, Adv.
Mr. Sambhaji Gawande, Adv.
Mr. Vatsalya Vigya, AOR
Mr. Raaghav, Adv.

UPON hearing the counsel the court made the following
O R D E R

IA No. 156117/2024 IN SLP(C) NOS. 11558-60/2024.

1. Issue notice.
2. Learned counsel for the respondent-State accepts notice and seeks time to file reply.
3. Reply be filed within two weeks. Rejoinder affidavit, if any, be filed within two weeks thereafter.
4. List on 23rd September, 2024.

(Nand Kishor)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS